

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

**Misc. Application No. 330/01463/2020
In
Original Application No. 962/2016**

Allahabad this the 21st day of December, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member-J
Hon'ble Mr. Devendra Chaudhry, Member-A**

M.K. Saxena.

Applicant

**By Advocates: Mr. Amit Srivastava
Mr. B.K. Singh**

Vs.

Union of India and others.

Respondents

By Advocate: Mr. Vinod Mishra

O R D E R

Delivered by Hon. Mrs. Justice Vijay Lakshmi, Member-J

We have joined this Division Bench online through video conferencing.

2. List revised, no one is present on behalf of the applicant either in court or online. Shri V.K. Pandey, holding brief of Shri Vinod Mishra, learned counsel for the respondents is present in court.

3. MA No. 1463/2020 is a withdrawal application, filed by the applicant, in the instant O.A.

4. It appears that as the applicant does not want to pursue this OA any further, he has lost interest in the matter after moving a withdrawal application.

5. Learned counsel for the respondents has no objection against the withdrawal application.

6. In view of the above, the withdrawal application is allowed and the O.A. is dismissed as withdrawn. Pending Misc. Applications are also disposed of accordingly.

7. Hon'ble Mr. Devendra Chaudhry, Member (A) has consented to this order through video conferencing.

(Devendra Chaudhry)
Member-A

(Justice Vijay Lakshmi)
Member-J

/M.M/